

Title: Introduction of the Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2001.

15.33 hrs.

SHRI RAMDAS ATHAWALE (PANDHARPUR): Sir, I beg to move for leave to introduce a Bill to provide for the basic minimum amenities of water, electricity, sanitation and health facilities in slums and Jhuggi-Jhopri clusters and for the clearance of such areas in larger public interest and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the basic minimum amenities of water, electricity, sanitation and health facilities in slums and Jhuggi-Jhopri clusters and for the clearance of such areas in larger public interest and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMDAS ATHAWALE : I introduce the Bill.

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